



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छाता तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 9<sup>th</sup> February 2023

**ORDER**

1. Hon'ble Member (J) Justice Pradeep Narhari Deshmukh NCLT, Mumbai Bench is demitting office on 10.02.2023 on completion of his tenure.
2. The NCLT Mumbai Bench is hereby reconstituted to take up the matters listed before Hon'ble Member (J) Justice Pradeep Narhari Deshmukh and Hon'ble Member (T) Shri Shyam Babu Gautam. The Bench shall comprise of:

**NCLT, Mumbai Bench- Court No. I (First Half)**

1. Shri V. Subba Rao Hari, Member (Judicial)
2. Shri Shyam Babu Gautam, Member (Technical)
3. Hon'ble Member (J) Shri V. Subba Rao Hari shall first take up the matters of the NCLT Mumbai Court No. I and then attend the matters of their own Division Bench at NCLT Mumbai Court No. III.

**NCLT, Mumbai Bench- Court No. II (Second Half)**

1. Shri Kuldip Kumar Kareer, Member (Judicial)
2. Shri Shyam Babu Gautam, Member (Technical)
4. Hon'ble Member (J) Shri Kuldip Kumar Kareer shall first take up the matters of their own Division Bench at NCLT Mumbai Court V and then attend the matters of NCLT Mumbai Court No. II).
5. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
6. This is in partial modification of Order of even number dated 10.10.2021 & 27.6.2022 and applicable with effect from 11.02.2023 till further orders.
7. This issues with the approval of Hon'ble President, NCLT.

*Shwayambhu*  
09-02-2023  
(Shwayambhu)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. PS to Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.